

DIVISION BENCH

ITEM NO. 120

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (CAA) No. 7/ALD/2022, CA (CAA) 23/ALD/2021

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th May, 2023

Attendance-Cum-Order Sheet of the Hearing

NAME OF THE COMPANY	GIGANTIC REAL ESTATE PRIVATE LIMITED WITH RUDRA REAL ESTATE PVT. LTD.
UNDER SECTION	230/232 OF COMPANIES ACT 2013

THROUGH PHYSICAL HEARING:

ORDER

Due to paucity of time, the matter could not be taken up, hence adjourned to 05th July, 2023.

**-Sd-
(Deputy Registrar)**

24th May, 2023

*Priya Agarwal
(Stenographer)*